COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE

1. All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025

2. All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025

3. All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

DELETION NOTES

1. MAT APPL.(F.C) 55/2025 LISTED BEFORE HON'BLE DB-IV AT ITEM NO.24 IN THE ADVANCE LIST IS DELETED AS THE SAME IS LISTED IN THE SUPPLEMENTARY CASUE LIST.

2. W.P.(CRL.)691/2025 & W.P.(CRL.)699/2025 LISTED BEFORE HON'BLE DB-VI AT ITEM NOS.18 AND 19 RESPECTIVELY ARE DELETED AS THE SAME HAS BEEN DISPOSED OF ON 07.04.2025

3. RFA 303/2025 LISTED BEFORE HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI AT ITEM NO.4 IS DELETED AS THE SAME IS LISTED IN THE SUPPLEMENTARY CAUSE LIST.

4. CRL.M.A. 8798/2025 IN W.P.(CRL.) 1376/2024 LISTED BEFORE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA AT ITEM NO.1 IS DELETED AS TGE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE GIRISH KATHPALIA.

5. CM(M) 346/2025 LISTED BEFORE HON'BLE MR. JUSTICE MANOJ JAIN AT ITEMM NO.41 IN THE ADVANCE LIST IS DELETGED AS THE SAME IS LISTED IN SUPPLEMENTARY CAUSE LIST.

6. RFA 329/2024 LISTED BEFORE MS. PANNA DUTTA, REGISTRAR AT ITEM NO.10 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE GIRISH KATHPALIA.

CORRIGENDUM
HON'BLE MS.JUSTICE MINI PUSHKARNA

NOTE: RFA 849/2015 LISTED AT ITEM NO. 76 MAY BE READ AS UNDER:

HIGH UP ON BOARD		
76	CM APPL. 20862/2025 In RFA-849/2015	M/S GOENKA ENGINEERING & INDUSTRIAL PVT LTD V/s M/S MELLCON ENGINEERS PVT LTD	P R AGGARWAL, SYED KAMRAN ALI, VARUN DHINGRA AND FARAZ KHAN
		OTHER DETAILS OF ADVOCATES: SYED KAMRAN(KAMRAN093@GMAIL.COM)(8650458650)(PETITIONER)	

MELLCON()(9810194555)(RESPONDENT)

HIGH COURT OF DELHI   **REGISTRAR(LISTING)**
07.04.2025

MELLCON()(9810194555)(RESPONDENT)